

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.03.2023

**ORDER NO. 58 of 2023**


Hon'ble President is pleased to partially modify the roster order no. 47 of 2023 for CESTAT, New Delhi on 20.03.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 20.03.2023 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P.V. Subba Rao, Hon'ble Member (Technical) and Ms. Binu Tamta, Hon'ble Member (Judicial)	Anti Dumping Matters
On 20.03.2023 and during the Anti Dumping Bench	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. On 20.03.2023 and on subsequent days during the hearing of Division Bench matters, the Single Member cases listed before Ms. Rachna Gupta, Member (Judicial) will be taken up by Mr. Anil Choudhary, Member (Judicial)
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar